




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	For Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	RADEEP FOR JUSTLAW	R1 - R9	
2)	SHREYAS.A FOR VAB ASSOCIATES 9036118414	R-54 Respondent 54	
3)	Nischal Dev	Petitioners	

Counsel for petitioner is present. Counsel for R-1 to 9 and 54 is present. Again, the counsel for petitioner has filed a memo requesting the Tribunal to order notice to R-10 to 53 as he is unable to get information on the India Post website regarding notices issued to them earlier.

On the request of counsel for petitioner, issue notices to R-10 to 53. Petitioner counsel is directed to serve notice on R-10 to 53.

List it on 31.10.2017.

  
MEMBER (J)

  
MEMBER (T)